

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

Original Application No.1344/95

Dt. of Order:30-4-96.

Between :-

Dr.G.Srinivas

... Applicant

Vs.

1. Personnel & General Administration Division, Recruitment Section, represented by its Director, ISRO, Shar Centre, Department of Space, Government of India, Sriharikota Range (PO), Pin-524 124 (AP), Nellore.
2. Chief Medical Officer, Medical & Public Health, Shar Centre, ISRO, Sriharikota Range, Nellore District,

... Respondents

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Counsel for the Applicant : Shri S.Lakshma Reddy

Counsel for the Respondents : Shri V.Rajeshwar Rao, Addl.CGSC

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CORAM:

THE HON'BLE JUSTICE SHRI M.G.CHAUDHARI : VICE-CHAIRMAN *W.W.*

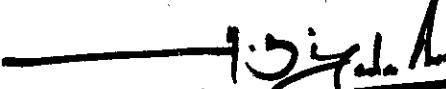
THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A) *8/5m*

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(Orders per Hon'ble Justice Shri M.G.Chaudhari, V.C.),

In view of the detailed order passed in MA 251/96 separately and as we have vacated the interim order, learned counsel for the Respondents Shri V.Rajeshwar Rao submits that nothing would survive in the O.A. for determination and it may be disposed of. When we enquired from Sri S.Lakshma Reddy, the learned counsel for the applicant about the aforesaid submission, he has stated that he would submit to the orders of the Court.

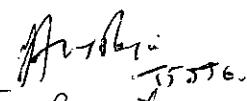
2. In our view having regard to the frame of the application, the nature of cause of action pleaded and the relief sought, the O.A. does not survive for any substantial purpose once the interim order is vacated. We therefore dispose of the O.A. on the ground that it does not survive in view of the order of the MA 251/96. However, we would make it abundantly clear that as the disposal of the O.A. shall not be construed as a bar if he fulfills the requisite conditions and eligibility and qualify for the same. No order as to costs.


(H.RAJENDRA PRASAD)


(M.G.CHAUDHARI)

Dated: 30th April, 1996.
Dictated in Open Court.

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Deputy Registrar (J.C.)

O.A. 1344/95.

To

1. The Director, ISRO,
Personnel and General Administration Division,
Recruitment Section, Shar Centre,
Dept. of Space, Govt. of India,
Sriharikota Range (P.O) -124 Nellore.
2. The Chief Medical Officer, Medical and Public Health,
Shar Centre, ISRO, Sriharikota Range, Nellore Dist.
3. One copy to Mr. S. Lakshma Reddy, Advocate, CAT. Hyd.
4. One copy to Mr. V. Rajeshwar Rao, Addl. CGSC. CAT. Hyd.
5. One copy to Library, CAT. Hyd.
6. One spare copy.

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE M.G. CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR. H. RAJENDRA PRASAD :M(A)

Dated: 30-4-1996

ORDER/JUDGMENT

M.A/R.A./C.A.No. 251/96

in

O.A.No. 134u/96.

T.A.No. (w.p.)

Admitted and Interim Directions
issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default

Ordered/Rejected.

No order as to costs.

LVM

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